

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE AND INSURANCE)
(FOREIGN-TAX DIVISION)

NEW DELHI, THE 6TH FEBRUARY, 1974.

CORRIGENDUM
INCOME-TAX

No.553. [F.No.167/66/71-FTD-7. In the Ministry of Finance, (Department of Revenue and Insurance) Notification S.O. 3036 - published in the issue of the Gazette of India, Part II, Section 3, sub-section (ii), dated the 27th October, 1973, the following correction may be made, namely:-

For "International Council Social ON Welfare,
New York"

Read "International Council on Social Welfare,
New York".

Sd/-

(M.L. CHOUDHRY)

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